

# THE HIGH COURT OF MEGHALAYA SHILLONG

## CORRIGENDUM

Dated, Shillong, the 4<sup>th</sup> December, 2020

No.HCM.II/440/2013-Estt/

In partial modification to this High Court's notification No. HCM/II/440/2013-Estt/3213, dated 3<sup>rd</sup> December, 2020, Sl.No.1 for East Khasi Hills District, Shillong, may be read as follows:-

For	Be Read as
Smti. Persara Syngkon, Assistant District & Sessions Judge- cum-Member (MACT)	Smti. Persara Syngkon, Additional District & Sessions Judge- cum- Member (MACT)

  
**REGISTRAR GENERAL**

Memo No.HCM.II/440/2013-Estt/3229A

Dated 4<sup>th</sup> December, 2020

Copy to for information:

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice R.V.More, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, High Court of Meghalaya, Shillong.
5. The District & Sessions Judge, Shillong/Tura/Jowai/Williamnagar/Nongpoh/Nongstoin/Ampati/Mawkyrwat/Khliehriat/Resubelpara
6. Smti.I.M.Syiem, Chairperson, Meghalaya State Commission for Protection of Child Rights, Shillong for information.
7. Smti. M.D.Khongmen, Registrar (Admn), High Court of Meghalaya for information.
8. Shri.S.Chakrawarty, Senior Advocate, for kind information.
9. Smti.P.D.Bujarbaruah, Senior Advocate, for kind information.
10. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
11. Notice board.
12. Office file

  
**REGISTRAR GENERAL**